

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

Autoneeds (India) Private Limited

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Autoneeds (India) Private Limited
2.	Date of incorporation of corporate debtor	11/05/1992
3.	Authority under which corporate debtor is incorporated / registered	ROC Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74899DL1992PTC048706
5.	Address of the registered office and principal office (if any) of corporate debtor	E-1/4, Pandav Nagar, Opp. Mother Dairy, Hero Honda Showroom, Patparganj, Delhi-110092
6.	Date of closure of Insolvency Resolution Process	26.10.2025
7.	Liquidation commencement date of corporate debtor	27.10.2025
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Hans Raj Bhogra Registration No. IBBI/IPA-003/IP-N00389/2021-2022/13940
9.	Address and e-mail of the liquidator, as registered with the Board	Address – 5, Ground Floor, Garg Plaza, Bhera Enclave, Paschim Vihar, Near Bhatnagar International School, New Delhi – 110087 E-Mail – hansrajbhogra@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address – 5, Ground Floor, Garg Plaza, Bhera Enclave, Paschim Vihar, Near Bhatnagar International School, New Delhi – 110087 E-Mail – autoneedsliquidation@gmail.com
11.	Last date for submission of claims	04.12.2025 (Thirty day from the Receipt of the Liquidation Order)

Notice is hereby given that the National Company Law Tribunal , New Delhi Court IV has ordered the commencement of liquidation of the **M/s Autoneeds (India) Private Limited** on **27.10.2025**

The stakeholders of **M/s Autoneeds (India) Private Limited** are hereby called upon to submit their claims with proof on or before **26.11.2025**, to the liquidator at the address mentioned against item No.10.



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Date – 04.11.2025

Place – New Delhi

Mr. Hans Raj Bhogra

Liquidator

Autoneeds (India) Private Limited

Registration No. IBBI/IPA-003/IP-N00389/2021-2022/13940

